

**ORDER NO. 3/2017 DATED 20.11.2017**

C.NO.V(30)CCD/LKO/GST/15/2017

DATED: 20.11.2017

**Subject: Division of Taxpayer base between the Central Government and the Government of Uttar Pradesh.**

In accordance with the guidelines issued by the GST Council Secretariat vide Circular No. 01/2017, issued vide F.No.166/Cross Empowerment/GSTC/2017 dated 20.09.2017 with respect to the division of taxpayer base between the Central Government and the States Governments to ensure single interface under GST, the State Level Committee comprising Shri. P.M. Govande, Chief Commissioner of Central Tax, Lucknow Zone, Shri Sayed Haider Hasan, Chief Commissioner of Central Tax, Meerut Zone and Shri. Mukesh Kumar Meshram, Commissioner of State Taxes, (Uttar Pradesh), has hereby decided to assign the taxpayers registered in the State of Uttar Pradesh in the following manner.

**1. Taxpayers with turnover above Rs. 1.5 Crore**

- a) Taxpayers falling under the jurisdiction of the Centre (List of 41,122 Taxpayers enclosed as Annexure "A1")

Sl.No.	Taxpayer's Name	GSTIN
1	ARUN KUMAR	09CJZPK6457R1ZP
.....		
41122	MAHARAJA AWASTHI	09AGBPA5102E1Z7

- b) Taxpayers falling under the jurisdiction of the State (List of 41,122 Taxpayers enclosed as Annexure "B1")

Sl.No.	Taxpayer's Name	GSTIN
1	S B ORNAMENTS PRIVATE LIMITED	09AAJCS0086N1Z5
.....		
41122	MADHULIKA SINGH	09AMZPS6085L1ZP

**2. Taxpayers with turnover upto Rs. 1.5 Crore**

- a) Taxpayers falling under the jurisdiction of the Centre (List of 61,522 Taxpayers enclosed as Annexure "A2")

Sl.No.	Taxpayer's Name	GSTIN
1	TAJ TOURS & TRAVELS	09AAAF6839J1ZP
.....		

61522	RAVI SHANKAR SINGH	09DUQPS8882B12R
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b) Taxpayers falling under the jurisdiction of the State (List of 5,53,691 Taxpayers enclosed as Annexure "B2")

Sl.No.	Taxpayer's Name	GSTIN
1	RAKESH FERTILIZER AGENCY	09AACFR2727G122
553691	ARADHANA SRIVASTAVA	09EAXPS6401L1Z5

3. The trade and industry associations/chambers of commerce are requested to bring the contents of this order to the notice of all their members.

- Encl:
1. List of Centre Taxpayers with turnover above Rs. 1.5 Crores as Annexure "A1" (Softcopy).
  2. List of State Taxpayers with turnover above Rs. 1.5 Crores as Annexure "B1" (Softcopy).
  3. List of Centre Taxpayers with turnover upto Rs. 1.5 Crores as Annexure "A2" (Softcopy).
  4. List of State Taxpayers with turnover upto Rs. 1.5 Crores as Annexure "B2" (Softcopy).

  
20/11/2017

(P.M. Govande)  
Chief Commissioner of Central Tax,  
Lucknow Zone, Lucknow

  
20.11.17

(Sayed Haider Hasan)  
Chief Commissioner of Central Tax,  
Meerut Zone

  
20/11/17  
(Mukesh Kumar Meshram)  
Commissioner of State Tax  
Uttar Pradesh

Copy to:

1. Chief Commissioner of Central Tax, Meerut Zone with a request to inform all concerned.
2. Commissioners of Central Tax, Agra/Allahabad/Kanpur/Lucknow /Varanasi/Audit (Lucknow)/ Audit (Kanpur)/Lucknow(Appeals)/Allahabad(Appeals).
3. Director General, Directorate General of Systems & Data Management, CBEC, New Delhi.
4. Notice Board.
5. Web Master, CBEC.
6. Web Master, Zonal Website.
7. RAC Members.